

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.1813/90

NEW DELHI THIS THE 17th DAY OF NOVEMBER, 1994.

HON'BLE SHRI S.R. ADIGE, MEMBER (A)
HON'BLE MRS LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Vir Bhan,
S/o Late Shri Risal
V& P.O. Mangolpur Kalan,
Delhi-110083.

...Applicants

(By Advocate : None)

VERSUS

1. Union of India, through
The General Manager,
Northern Railway,
New Delhi.

2. District Controller of Stores (Sales)
Northern Railway,
Shakurbasti,
Delhi.

....Respondents

(By Advocate : None)

JUDGEMENT (ORAL)

Hon'ble Shri S.R. Adige, Member (A)

None for the applicant is present although we waited till 4 p.m. None is present on behalf of respondents either. We note that the applicant was also not present on the last date of hearing i.e. on 27.10.94. It appears that he is not interested in pursuing this case. The O.A. bearing No.1813/90, is dismissed, for default and non-prosecution of the applicant.


(LAKSHMI SWAMINATHAN)
MEMBER (J)


(S.R. ADIGE)
MEMBER (A)

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